NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

: TCP/29/2016

NAME OF THE PETITIONER(S)

: V. Ramasamy & 11 others

NAME OF THE RESPONDENT(S)

: Raji Feeds Private Limited & 28 others

UNDER SECTION

PETITION NUMBER

: 397/398 r/w 111(4) and 247

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. H. Konthik Seshodri N.P. Vijaykumar P. Praderp

Counted for petitioners

ORDER

Counsel for petitioner present and filed his written submissions. Time extended at request for submitting oral submissions. Put up on 04.07.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy)

Member (Judicial)